

GOVERNMENT OF INDIA  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAWAN, NEW DELHI – 110 011

**Policy Circular No. 1 /2009-2014**

**Dated: 27<sup>th</sup> August, '09.**

To

All Regional Authorities;  
All Commissioners of Customs;  
Exporting Community

**Subject:-** Amendment of Policy Circular No. 77 dated 31.03.09 related to “Guidelines for import of Precious Metal by the Nominated agencies” - regarding.

Attention is invited to Notification No. 88 dated 26.2.2009 and the Policy Circular No. 77 dated 31.03.09 on the above subject and to inform that the provision at Sl. No. 3(c) of the said circular stands amended as follows:-

*“(c) At least 15% of the imports of each entity shall be supplied to the exporters;”*

This issues with the approval of Competent Authority.

Sd/-  
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